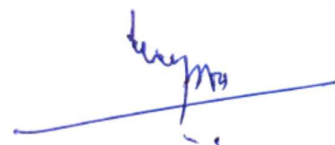


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF Dhir Global Industria Private Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Dhir Global Industria Private Limited
2.	Date of incorporation of corporate debtor	07/07/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18101DL1998PTC094872
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 14, Navjivan Vihar, New Delhi - 110017
6.	Insolvency commencement date in respect of corporate debtor	26th May 2021 (Order dated 24 th May 2021 received on 26 th May 2021)
7.	Estimated date of closure of insolvency resolution process	22nd November 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vijay Kumar Gupta Registration Number: IBBI/IPA-001/IP-P01387/2018-2019/12134
9.	Address and e-mail of the interim resolution professional, as registered with the Board	K. G. Somani Insolvency Professionals Private Limited 3/15, 4 th Floor, Asaf Ali Road, Delhi – 110002 Email: guptavk995@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Vijay Kumar Gupta K. G. Somani Insolvency Professionals Private Limited 3/15, 4 th Floor, Asaf Ali Road, Delhi – 110002 Email: dhirglobalkgs@gmail.com
11.	Last date for submission of claims	9 th June 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N. A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N. A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: www.kgsip.com Physical Address: K. G. Somani Insolvency Professionals Private Limited 3/15, 4 th Floor, Asaf Ali Road, Delhi – 110002



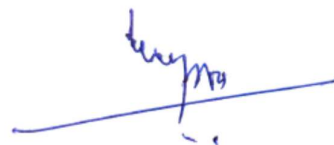
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s. Dhir Global Industria Private Limited on 24th May 2021 (Order dated 24th May 2021 received on 26th May 2021)

The creditors of M/s. Dhir Global Industria Private Limited, are hereby called upon to submit their claims with proof on or before 9th June 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Vijay Kumar Gupta
Insolvency Resolution Professional
Dhir Global Industria Private Limited
IBBI/IPA-001/IP-P01387/2018-2019/12134

29th May 2021
New Delhi